

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO - 2509
ANSWERED ON – 18/12/2023**

States not signed MoU for PM-SHRI Scheme

†2509. DR. SANJAY JAISWAL:

Will the Minister of EDUCATION be pleased to state:

- (a) the details and objective of Pradhan Mantri School for Rising India (PM-SHRI) scheme;
- (b) the number of applications received from various States for the upgradation of schools under PM-SHRI;
- (c) whether some of the State Governments have not signed Memorandum of Understanding (MoU) with the Union Government for the implementation of the scheme; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)**

(a) & (b) The Cabinet has approved a new Centrally Sponsored Scheme named Pradhan Mantri Schools for Rising India (PM SHRI) on 7th September, 2022. These schools are to showcase the implementation of the National Education Policy 2020 and emerge as exemplar schools over a period of time, and also offer leadership to other schools in the neighbourhood. They provide leadership in their respective regions in providing high-quality education in an equitable, inclusive and joyful school environment that takes care of the diverse background, multilingual needs, and different academic abilities of children and makes them active participants in their own learning process as per the vision of NEP 2020. Under the scheme, there is a provision of setting up of more than 14500 PM SHRI Schools by strengthening the existing schools from amongst schools managed by Central government/State/UT Government/local bodies.

Selection of PM SHRI schools is through Challenge Mode wherein Schools compete for support to become exemplar schools. Selection is done through a three-stage process with definite time lines, which is as follows: -

Stage-1: States/UTs would sign MoU with Centre laying down the commitments for supporting these schools for achieving specified quality assurance as PM SHRI schools.

Stage-2: In this stage, a pool of schools that are eligible to be selected as PM SHRI Schools would be identified based on prescribed minimum benchmark through UDISE+ data.

Stage-3: This stage is based on the challenge method for fulfilling certain criteria. Only the schools from the above eligible pool of schools would compete to fulfil the challenge conditions. Fulfilment of conditions would be certified by states/KVS/JNV through physical inspection.

(c) & (d) States and UTs were asked to sign a Memorandum of Understanding (MoU) with the Department of School Education and Literacy (DoSE&L), Ministry of Education, Government of India, for implementation of PM SHRI scheme. 29 States/UTs along with KVS/NVS have signed the MoU. 6 States/UTs namely Bihar, National Capital Territory of Delhi, Kerala, Odisha, Tamil Nadu & West Bengal have not signed MoU with Government of India yet, whereas Punjab has proposed to withdraw from the MoU that was originally signed.

These state governments have been requested multiple times to come onboard to avail PM SHRI Scheme for the benefit of the people, through various communications from this ministry.
